

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3680
ANSWERED ON:11.12.2009
ALLOTMENT OF LAND TO NDPL
Agarwal Shri Jai Prakash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has received any request from North Delhi Power Limited (NDPL) for allotment of land for setting up 1000 megawatt capacity power plant in Delhi;
- (b) if so, the details thereof; and
- (c) the action taken by the Delhi Development Authority thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): DDA has reported that it has received a request/proposal from the Government of National Capital Territory of Delhi (GNCTD) for allotment of 100 acres of land and change of its land use for setting up 1000 megawatt power plant within the jurisdiction area of NDPL.

(c): The proposed site has been earmarked by DDA for the above stated purpose in the draft Zonal Development Plan for Zone 'N'.